No. RJ-1/Regular/364/2022

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Principal Seat at Bombay,** that the following arrangement is made for taking up the judicial assignment from **Monday, 03.10.2022 to Friday, 07.10.2022 :**

I

The Division Bench headed by the **Hon'ble Shri. Justice Prasanna B. Varale** will take up the matters from following judicial assignment, **in addition to** Their Lordships' extant judicial assignment.

APPELLATE SIDE	ORIGINAL SIDE
For Admission, hearing, order matters and applications therein : (A) Civil and Criminal Public Interest Litigations.	For Admission, hearing, order matters and applications therein : (A) Public Interest Litigations.

II

The Division Bench headed by the **Hon'ble Shri. Justice S.V. Gangapurwala** will take up the matters from following judicial assignment, **in addition to** Their Lordships' extant judicial assignment.

APPELLATE SIDE	ORIGINAL SIDE
For Admission, hearing, order matters and applications therein : (A) Civil Writ Petitions relating to Tender matters.	For Admission, hearing, order matters and applications therein : (A) Civil Writ Petitions relating to Tender matters.

III

The Division Bench headed by the **Hon'ble Shri. Justice R. D. Dhanuka** will take up the matters from following judicial assignment, **in addition to** Their Lordships extant judicial assignment.

APPELLATE SIDE	ORIGINAL SIDE
For Admission, hearing, order matters and applications therein : (A) Civil Writ Petitions against the orders passed by CAT and MAT.	For Admission, hearing, order matters and applications therein : (A) Writ Petitions against the orders passed by CAT and MAT.

IV

The Division Bench headed by the **Hon'ble Shri. Justice Nitin Jamdar** will take up the matters from following judicial assignment, **in addition to** Their Lordships' extant judicial assignment.

APPELLATE SIDE	ORIGINAL SIDE
For Admission, hearing, order matters and applications therein : (A) Civil Writ Petitions relating to Labour and Service (including those pertaining to APMC, Municipal Corporations, Municipal Councils, Nagar Panchayats, etc.) including caste claims relating thereto except those assigned to other Court.	For Admission, hearing, order matters and applications therein : (A) Writ Petitions relating to Labour and Service (including those pertaining to APMC, Municipal Corporations, Municipal Councils, Nagar Panchayats, etc.) including caste claims relating thereto except those assigned to other Court.

V

The Division Bench headed by the **Hon'ble Shri. Justice K. R. Shriram** will take up the matters from following judicial assignment, **in addition to** Their Lordships' extant judicial assignment.

APPELLATE SIDE	ORIGINAL SIDE
For Admission, hearing, order matters and applications therein : (A) Civil Writ Petitions relating to Infrastructure Projects.	For Admission, hearing, order matters and applications therein : (A) Civil Writ Petitions relating to Infrastructure Projects.

VI

The Division Bench headed by the **Hon'ble Shri. Justice G. S. Patel** will take up the matters from following judicial assignment, **in addition to** Their Lordships' extant judicial assignment.

APPELLATE SIDE	ORIGINAL SIDE
For Admission, hearing, order matters and applications therein : (A) Civil Writ Petitions relating to Environmental Issues.	For Admission, hearing, order matters and applications therein : (A) Writ Petitions relating to Environmental Issues.

VII

The **Hon'ble Shri. Justice Madhav Jamdar** will sit singly in Court Room No. 22 Annex and take up the matters pertaining to Single Bench, as per the Board to be notified separately.

Dated this the 29th day of September 2022

By Order,

Sd/-

(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-

(V. R. Kachare)
Registrar (Judl-I),
High Court, A.S., Bombay.